

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VARRSANA ISPAT LTD Date of Commencement of Liquidation: 06-08-2019; List of Stakeholders as on Date: 31-12-2020; Name of IP: Mr. Anil Goel; Last 5 digit of registration number: 10253

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 0 | 0 | 37770768 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 5 | 8091149664 | 5 | 8090982518 | 0 | 167146 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 1 | 220209036 | 1 | 151500000 | 0 | 68709036 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 7 | Operational creditors (Government Dues) | 2 | 168064267 | 2 | 168064267 | 0 | 0 | 0 | NA |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 32 | 18027315 | 32 | 15410227 | 0 | 2617088 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 9 |
| Total | | 40 | 8497450282 | 40 | 8463727780 | 0 | 71493270 | 0 | |